

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 09.06.2021

NOTICE CUM SUPPLEMENTARY CAUSE LIST

Take notice that the matters as indicated in the table below were, by clerical error listed in Court-III on 11.06.2021 as item no. 4 and 5, will now be taken up in Court-II on 11.06.2021 at 10:30 AM before the Bench comprising of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical).

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 791 of 2020	Dhiren Shantilal Shah Vs. Amma Lines Pvt. Ltd & Ors. With	Nitesh Jain	Sandeep Bajaj
2.	Comp. App. (AT) (Ins) No. 926 of 2020	Dhiren Shantilal Shah Vs. Amma Lines Pvt. Ltd. & Ors.	Atul Sharma	Niharika Sharma

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar